(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
ŝi. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	1	93893580	1	5000000	0.26	0	88893580	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	1571968627	1	1571968627	83.05	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	3741666667	1	97500000	5.15	0	3644166667	3941657432	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	1	924000	0	0	0.00	0	924000	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	3	27366828	2	14951416	0.79	0	12415412	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	665000	0	0	0.00	0	665000	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	13	2176071661	9	203375979	10.74	0	562186994	1410508688	Annexure 9
	Total	22	7612556363	14	1892796022	100.00	0	4309251653	5352166120	